

MOST URGENT/OUT AT ONCE
THROUGH PROCESS SERVER

OFFICE OF THE DISTRICT & SESSIONS JUDGE, (HQs): DELHI

No. _____ OC/Admn.I/THC/2019

Dated, Delhi the 10 MAY 2019

To,

Sh. Sichendra Toamr, Advocate
Seat No. M-1, M-Block, Civil Side,
Tis Hazari Courts, Delhi - 110054,
Contact No. 8376967552.

Sub:- Termination of term as Oath Commissioner of Mr. Sichendra Kumar Tomar, Advocate.

I have been directed to inform you that vide letter bearing No. 1023/Genl./OC/DHC dated 24-04-2019 of Hon'ble High Court of Delhi, New Delhi, the Hon'ble Oath Commissioners' Committee of Hon'ble High Court of Delhi, New Delhi has recommended termination of your term as Oath Commissioner for Tis Hazari Court complex, Delhi.

Therefore, your term of appointment as Oath Commissioner is hereby terminated with immediate effect and you are directed to submit all of your attestation registers till date, in this office as early as possible.

— Sd —

(Manish Yaduvanshi)
AD&SJ/Officer In-Charge,
Administration Branch -I,
District & Sessions Judge Office (HQs),
Tis Hazari Courts, Delhi

No. 44022 OC/Admn.I/THC/2019

Dated, Delhi the 10 MAY 2019

Copy forwarded for information and necessary action to :-

1. The Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.

✓ 2. **The website committee.**

AD&SJ/Officer In-Charge,
Administration Branch -I,
District & Sessions Judge Office (HQs),
Tis Hazari Courts, Delhi